

## **NOTICE**

Please take notice that Cr.A(SJ)/428/2022 shall be taken up by Hon'ble Mr. Justice Rajesh Kumar today i.e. on 22.08.2022 at 02:15 PM in Court No.-14.

By Order,

Dated the 22<sup>nd</sup> August, 2022  
High Court of Jharkhand, Ranchi

Sd/-  
(Debasis Mohapatra)  
Joint Registrar (L&C)

**NOTIFIED CASES CAUSELIST For Monday The 22<sup>nd</sup> August 2022**

**COURT NO. 14**

**SINGLE BENCH (BENCH ID-24762)**

**AT 2:15 PM**

**HON'BLE MR. JUSTICE RAJESH KUMAR**

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**Orders**

1	Cr.A(SJ)/428/2022 vide B/S, at 2:15 P.M.	ANKIT KUMAR <b>vs</b> THE STATE OF JHARKHAND	AJIT KUMAR VIKESH KUMAR	LILY SAHAY
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IA NO. 6603/2022 (For Bail)  
PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT